

DIVISION BENCH  
COURT - II

**O-227**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

CP/830(KB)2019  
IA(COMPANIES.ACT)/105(KB)2023,  
CONT.A./12(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 22<sup>ND</sup> MARCH 2024, 10:30 A.M**

IN THE MATTER OF	<b>MANOJ KUMAR GUPTA &amp; ANR. VS SHAKTI BUILD-DEV PVT. LTD. &amp; ORS.</b>
UNDER SECTION	<b>SEC. 241(1) SEC. 242(4)</b>

**Appearance (via video conferencing/physically)**

Ms. Madhuri Pandey, PCS ] For the Petitioner

Mrs. Neelima Chatterjee, Adv. ] For the Respondent Nos.2 and 3

**ORDER**

1. Due to paucity of time, this matter could not be taken up for hearing.
2. List this matter on **14<sup>th</sup> May, 2024**.

**D. Arvind  
Member (Technical)**

**Bidisha Banerjee  
Member (Judicial)**